

Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. The Detailed Project Reports (DPRs) under PMGSY are submitted by the States to the Ministry for consideration/approval. The project proposals are verified and scrutinized by State Technical Agencies (STAs), and then are duly scrutinized by National Rural Roads Development Agency (NRRDA) to ensure that the proposals have been made keeping in view the programme guidelines. The proposals of the State are then put up before the Inter Ministerial Empowered Committee chaired by Secretary (RD) in the Ministry of Rural Development, for its consideration & recommendation. Such recommended proposals which are approved by the Competent Authority are sanctioned and conveyed to the State Government.

Government of India, as the part of sustainable poverty reduction strategy, launched the PMGSY on 25th December, 2000 as a 100% Centrally Sponsored Scheme to assist the States, through construction of Rural Roads. On the recommendations of the Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes, the fund sharing pattern of PMGSY was made in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States for which it is 90:10. The Sub-Group had also recommended that this modified sharing pattern should be effective from Financial Year 2015-16 onwards. All ongoing as well as outstanding works under PMGSY are now covered under this sharing pattern.

The funds for the cleared projects are made available to the State Governments in two installments. The first installment amounting to 50% of the cleared value of projects is released considering the opening balance as on 1st April of the Financial Year (including interest accrued). For subsequent releases, State Governments are required to furnish Utilization Certificate to the Ministry showing expenditure of at least 60% of the available funds. Since inception of PMGSY, project proposals of the value of ₹ 8,121 crore have been sanctioned by the Ministry for the State of Jammu & Kashmir, against which ₹ 3,458 crore have been released to the State, for implementation of PMGSY (upto October, 2016).

At present, no project proposal of the State of Jammu & Kashmir is pending with the Ministry.

Survey of assets created under MGNREGA

2203. SHRIMATI SASIKALAPUSHPA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government had undertaken any survey to ascertain the assets created under MGNREGA in each Gram Panchayat of the country including Tamil Nadu;

- (b) if so, the details thereof;
- (c) whether Government undertook recording of such surveys to check the leakage and avoid duplication of work in future; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) The Ministry has established a comprehensive system of monitoring and review mechanism for Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in States/UTs including Tamil Nadu.

The Ministry has introduced a Fixed Asset Register (FAR) which is a permanent record of each asset in a physical form. As of now 2,26,756 Gram Panchayats are maintaining the FAR.

To address the twin objectives of 'Planning' and 'Accountability', Ministry of Rural Development has designed a unique solution by integrating space technology and asset tracking management solution under the project GeoMGNREGA with a vision to make geotagged asset data under Mahatma Gandhi NREGA transparent and available in the public domain accessible to all. The GeoMGNREGA was rolled out in public domain on 30th November, 2016.

The objective was to create a Geographical Information System (GIS) solution to visualize, analyze and explore such asset related data and also manage them more effectively along with better understanding of the impact.

Funds for repairing panchayat roads in Telangana

2204. SHRI DHARMAPURI SRINIVAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a delegation of MPs and Ministers from Telangana has met the Minister recently and requested to release ₹450 crore for undertaking repairs to panchayat roads which were badly damaged during the recent rains;
- (b) if so, the details thereof; and
- (c) whether any decision has been taken by the Ministry in this regard for release of necessary funds at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) 'Rural Roads' is a State subject and Pradhan Mantri Gram